

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

UNSTARRED QUESTION NO:3799

ANSWERED ON:19.12.2006

IRREGULARITIES IN TEXTILES ADVISORY COMMITTEE

Chavda Shri Harisinh Pratapsinh;Mahato Shri Sunil Kumar;Renge Patil Shri Tukaram Ganpatrao

**Will the Minister of TEXTILES be pleased to state:**

(a) whether the Government has conducted any inquiry into the matter of committing gross irregularities in the selection of members to the various Advisory Committees related to the Textiles Ministry;

(b) if not, the reaction of the Government thereon;

(c) whether the members of Advisory Committees constituted under the said Ministry have been found to be involved in cases of corruption and graft; and

(d) if so, the action taken by the Government in this regard ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGO VAN)

(a) & (b): No, Sir. The members of various Advisory Committees related to Ministry of Textiles are selected/ nominated through a set procedure, therefore, there is no question of irregularities in their selection. The role of these members is purely advisory in nature.

(c) : No, Sir.

(d) : Does not arise.